NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO.356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company Under Section		Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd 8 & 9 IBC		

2. Soma Shanna, Adv 3. Uttan Shanna, Adv

o preventional Cheditor

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ORDER

Ld. Lawyer on behalf of the Operational Creditor is present.

Ld. Lawyer appearing in this case submitted that Ms. Manju Bhutaria, who is conducting this case, is out of station. Hence, he prayed for some time. Heard, prayer is allowed.

Fixed on 20.07.2017

(MANORAMA KUMARI) MEMBER (J)